

1	2	3
16. इस्पात और खान मंत्रालय	.	3
17. ऊर्जा मंत्रालय	.	1
18. पर्यटन और नागर विमानन मंत्रालय	.	2
19. श्रम और पुनर्वासि मंत्रालय	.	1
20. रसायन और उर्वरक मंत्रालय	.	—
21. योजना मंत्रालय	.	1
22. खाद्य और नागरिक पूर्ति मंत्रालय	.	1
23. ग्रामीण विकास मंत्रालय	.	2
24. निर्माण और आवास मंत्रालय	.	1
25. सिंचाई मंत्रालय	.	3
26. समाज कल्याण मंत्रालय	.	2
27. विज्ञान और प्रौद्योगिकी विभाग	} एक संयुक्त सलाहकार समिति है	1
28. पर्यावरण विभाग		
29. महासागर विकास विभाग		

Dacoit-infested districts of Uttar Pradesh, Madhya Pradesh and Rajasthan

1859. SHRI NARENDRA SINGH: Will the Minister of HOME AFFAIRS be pleased to refer to reply to Unstarred Question 1245 given in the Rajya Sabha on 4th August, 1983 and state:

(a) whether Government have taken steps to identify dacoit-infested districts in the States of Uttar Pradesh, Madhya Pradesh and Rajasthan and to lay down economic development projects for these districts; and

(b) if so, the names of these districts (State-wise) and the details of development projects laid down therefore and the action so far taken for implementation of the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) Yet, Sir.

(b) A statement showing the dacoity prone districts of Uttar Pradesh, Madhya Pradesh and Rajasthan as intimated by the State Governments is enclosed. The Planning Commission have set up a working group for the development of dacoity-prone areas of Uttar Pradesh, Madhya Pradesh and Rajasthan. For the deliberations of the working group, the State Governments were asked to give their proposals for the development of the dacoity-prone areas in their States. The details of the development projects received from the States have been submitted to the working group and they are under consideration.

Statement

Dacoity-prone districts of Uttar Pradesh, Madhya Pradesh and Rajasthan

UTTAR PRADESH.

1. Banda
2. Hamirpur
3. Jalaun
4. Jhansi

5. Lalitpur
6. Agra
7. Badaun
8. Etah
9. Etawah
10. Farrukhabad
11. Mainpuri
12. Kanpur

RAJASTHAN

1. Swaimadhopur
2. Bharatpur
3. Dholpur
4. Bundi
5. Kota.

MADHYA PRADESH.

1. Bhind
2. Morena
3. Gwalior
4. Shivpuri
5. Guna
6. Datia
7. Sagar
8. Damoh
9. Panna
10. Chhatarpur
11. Tikamgarh.

Suicides in the country

1860. SHRI K. S. SEBASTIAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of suicides committed in the country in 1983;

(b) what were the corresponding figures in 1982;

(c) what was the sex ratio in case of suicides;

(d) whether Government conducted any study about the causes for suicide;

(e) if so, what were the main causes accounted for the suicides committed during the same period; and

(f) the number of suicides which were connected with dowry disputes in that period?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA):

(a) to (f) The State Governments and Union Territory Administrations are responsible for enforcing law relating to offences. No data in regard to details of suicides committed in the country is compiled on all India basis as 'Public Order' including crime is a State subject. No study pertaining to the causes for committing suicides has been made by the Central Government. As per available information, number of suicides committed in the country except in Delhi and Bihar during the year 1982 is 38,963. Prolonged illness, quarrel with parents, mental distress, quarrel with parents-in-laws or spouse are some of the major reasons for committing suicides.

Hostels for SC/ST students

1861. SHRI JAGADISH JANI: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether his Ministry have been providing funds to different States for construction of hostels for SC/ST students; and

(b) if so, the State-wise allocation of funds made for construction of hostels for SC/ST students during the Sixth five year plan, year-wise, with details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA):

(a) Yes Sir. The Ministry of Home Affairs is providing funds to the State Governments only for the construction of girls hostels for SC/ST under a Centrally sponsored scheme.

(b) A provision of Rs. 13.00 crores has been provided for this scheme during the Sixth Five Year Plan. No State-wise allocation is made in advance under the scheme. The funds are released to the State Governments/ U.T. Administrations on the basis of proposals received from them keeping in view the norms as prescribed under the scheme. A statement showing the Central grant released to the State Governments during the first three years of the Sixth five year plan, is annexed.